

(16)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

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R.A. 122 /96 in OA.136/96,  
R.A. 123 /96 in OA.1244/94,  
R.A. 124 /96 in OA.223/96,  
R.A. 125 /96 in OA. 48/96,  
R.A. 126 /96 in OA. 203/96,  
R.A. 127 /96 in OA. 170/96  
R.A. 128 /96 in OA. 158/96 and  
R.A. 129 /96 in OA. 159/96.

Dt. of Decision : 09-12-96.

1. The Chief Secretary to Govt.,  
General Administration Department,  
Secretariat, A.P., Hyderabad.  
2. The Principal Secretary to Govt.,  
E.F.S. & T. Dept.  
3. The Prl. Chief Conservator of Forests,  
A.P. Hyderabad.

.. Applicants in  
all the RAS.

vs

R.A. 122 /96 in OA.48/96.

1. Mr.M.K.Prasad

2. The Govt.of India, Rep. by its  
Secretary, Environment & Forests,  
New Delhi.  
3. The Union Public Service Commission,  
Dholpur House, New Delhi.

.. Respondents.

R.A. 127 /96 in OA.170/96.

1. Mr.N.Shyam Prasad

2. The Govt.of India, Rep. by its  
Secretary, to Govt., Environment  
& Forests, New Delhi.

3. The Union Public Service Commission,  
Dholpur House, New Delhi.

.. Respondents.

R.A. 122 /96 in OA.136/96.

1. Mr. V.Kishan

2. The Govt.of India, Rep. by its  
Secretary, to Govt., Environment  
& Forests, New Delhi.  
3. The Union Public Service Commission,  
Dholpur House, New Delhi.

.. Respondents.

R.A. 124 /96 in OA.223/96.

1. Mr.Manukonda Bullaiah  
2. Mr.B.S.Yousuf Shareef  
3. Mr.J.V.K.T.Prabhakar Rao  
4. The Govt.of India, Rep. by its Secretary,  
to Govt., Environment & Forests, New Delhi.  
5. The Union of Public Service Commission,  
Dholpur House, New Delhi.

6. The Selection Committee constituted under Rule-3 of the IFS (Appointment by Promotion) Regulations, 1966, rep. by its Chairman, Sectt., Buildings, Hyderabad.

.. Respondents.

R.A. 126 /96 in OA.203/96.

1. Ch. Ivlaiah

2. The Govt. of India, Rep. by its Secretary, to Govt., Environment & Forests, New Delhi.

Dhelpur House, New Service Commission,

4. The Selection Committee constituted under Rule-3 of the IFS (Appointment by Promotion) Regulations, 1966, rep. by its Chairman, Sectt., Buildings, Hyderabad.

.. Respondents.

RA. 128 /96 in OA.158/96.

1. Dr. E. Narasimhulu

2. The Govt. of India, Rep. by its Secretary, to Govt., Environment & Forests, New Delhi.

3. The Union Public Service Commission, Dhelpur House, New Delhi.

4. The Selection Committee constituted under Rule-3 of the IFS (Appointment by promotion) Regulations, 1966, rep. by its Chairman, Sectt., Buildings, Hyderabad.

.. Respondents.

RA. 129 /96 in OA.159/96.

1. <sup>l</sup> Sri P. Advappa

2. The Govt. of India, Rep. by its Secretary to Govt., Environment & Forests, New Delhi.

3. The Union Public Service Commission, Dhelpur House, New Delhi.

4. The Selection Committee constituted under Rule-3 of the IFS (Appointment by promotion) Regulations, 1966, rep. by its Chairman, Sectt., Buildings, Hyderabad.

.. Respondents.

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R.A. 123 /96 in OA.1244/96.

1. Sri K.Rama Mohan
2. The Govt. of India, Rep. by its Secretary to Govt., Forests, Environment, Science and Technology Department, New Delhi.

Dholpur House, New Delhi.

4. The Selection Committee constituted under Rule of IFS (Appointment by promotion) Regulations Rep. by its Chairman, Govt. of Andhra Pradesh, Secretariat Buildings, Hyderabad.

5. Sri V.P.Adinarayana
6. Sri A.H. Qureshi
7. Sri M. Padmanabha Reddy
8. Sri P.V.Padmanabhan
9. Sri G.Vidyasagar

.. Respondents.

Counsel for the Applicants : Mr. I.V.R.K.Murthy, SC for A.P. in all the RAs.

Counsel for the Respondents : Mr. N.R.Devaraj, Sr.CGSC for the official respondents in all the RAs.

Mr. P.Naveen Rao,  
in RA. 122 /96 in OA.136/96 &  
RA. 127 /96 in OA.170/96.

Mr. S.Satyam Reddy,  
in RA. 123 /96 in OA.1244/94,  
RA. 124 /96 in OA.223/96,  
RA. 125 /96 in OA.48/96,  
RA. 126 /96 in OA.203/96,  
RA. 128 /96 in OA.158/96 &  
RA. 129 /96 in OA.159/96.

CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

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ORDER

ORAL ORDER (PER HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMN.)

Heard Mr.IVRK Murthy, learned counsel for the applicants in the RA and Mr.Phaniraj for Mr.P.Naveen Rao and Mr.S.Satyam Reddy, learned counsel for the respondent in the R.A. None for the Central Government Standing Counsel.

2. The respondents 4 to 6 in the OA have filed this RA praying for review of the judgements in OA 136/96 dt. 14.2.96, OA 1244/94 dated 18.1.96, OA 223/96 dated 16.2.96, OA 48/96 dated 14.2.96, OA 203/96 dated 15.2.96, OA 170/96 dated 9.2.96, OA 158/96 dated 9.2.96 and OA 159/96 dated 9.2.96.

3. As the points for consideration of all the RAs are same, <sup>as</sup> ~~all the RAs~~ <sup>are</sup> ~~are~~ <sup>the</sup> ~~the~~ <sup>same</sup> ~~same~~ <sup>as</sup> ~~as~~ <sup>the</sup> ~~the~~ <sup>points</sup> ~~points~~ for consideration of all the RAs are same, all the RAs are disposed of by a common order.

4. When the RAs were taken up for admission hearing, the learned counsel for the applicants submitted that there may not be any need to review the directions in the RAs and the orders in the OA may only be stayed, since the proceedings dated 7.12.95 have been challenged in the A.P.A.T. <sup>and</sup> ~~as~~ based on those proceedings <sup>why</sup> the directions were given in the OAs. Further it is also stated that the proceedings dated 7.12.95 are reported to have been stayed.

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But no order of stay by the APAT has been produced.

5. In the circumstances quoted above, the RAs are dismissed. However the A.P. Government may file a suitable proceeding for stay of the order in the OAs, if so advised, in accordance with rules.

6. No costs.

(B.S.JAI PARAMESHWAR)  
MEMBER (JUDL.)

9/12/96

(R.RANGARAJAN)  
MEMBER (ADMN.)

DATED: -9th-December, -1996  
Dictated in the open court.

spr

D.R.(J)

Ansari 27-12-96

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## Copy to:

1. The Secretary to Govt. of India, Forests, Environment, Science and Technology Dept., C.G.O.Complex, Lodhi Road, New Delhi.
2. The Union Public Service Commission, Dholpur House, New Delhi.
3. The Chairman, Govt. of A.P., Select Committee constituted under rule of Indian Forests Service, Secretariat Buildings, Hyderabad.
4. The Chief Secretary to Govt. ~~and~~ Genl. Admn. Dept., Secretariat, Hyderabad.
5. The Principal Secretary to Govt. Energy, Forests, Environment, Science and Technology Dept., Secretariat Buildings, Hyderabad.
6. The Principal Chief Conservator of Forests, Govt. of A.P., Hyderabad.
7. One copy to Mr. I.V.R.K. Murthy, Advocate, CAT, Hyderabad.
8. One copy to Mr. N.R. Devraj, Sr. CGSC, CAT, Hyderabad.
9. One copy to Mr. P. Naveen Rao, Advocate, CAT, Hyderabad.
10. One copy to Mr. S. Satyam Reddy, Advocate, CAT, Hyderabad.
11. One copy to Library, CAT, Hyderabad.
12. One duplicate copy.

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20/1/96

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

AND

THE HON'BLE SHRI B.S. SAI PARAMESHWAR:  
M(J)

DATED:

9/12/96

ORDER/JUDGEMENT

R.A. / ~~E.P./M.A.~~ No. 122, 123, 124, 125, 126,  
127, 128 & 129/96  
in  
D.A. No. 136/96 <sup>in</sup> ~~Ep~~ Batch.

ADMITTED AND INTERIM DIRECTIONS ISSUED  
ALLIED

DISPOSED OF WITH DIRECTIONS  
DISMISSED <sup>RAS</sup>

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS.

II COURT

YLKR

केन्द्रीय प्रशासन एवं कर्मसु  
Central Administrative & Tribunal  
प्रबन्ध/प्रक्रिया  
17 JAN 1997

हैदराबाद आयोडी  
HYDERABAD BENCH